

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 04th March, 2023

NO. HC.VII-167(Pt.-VIII)/2014/ 1915 /A #### The Hon'ble Gauhati High Court has been pleased to *nominate* the following Judicial Officer to attend the 2 (two) day programme on "**Judicial Magistrate and Human Right: Issues and Challenges**" to be organised by the Indian Law Institute, New Delhi on **25th & 26th March, 2023** in place of **Smti. Deepsikha Das**, Judicial Magistrate 1st Class, Dibrugarh who has been *exempted* from attending the aforesaid programme.

Sl. No.	Name & Designation of the nominated Officer	Contact No.	E-mail ID
1.	Dipshikha Pathak, Judicial Magistrate, 1 st Class, Nagaon	8876506611	dipshikhapathak@gmail.com

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/ 1916 - 1929/A Dated: 04-03-2023
Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The District & Sessions Judge,
Dibrugarh / Nagaon.

(He/She is requested to inform the Officer(s) under his/her control about this Notification accordingly).

4. The Registrar (Admin./Vigilance/ Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri S.C. Prusty, Registrar, The Indian Law Institute, Bhagwan Das Road, New Delhi-110001.
7. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
8. Smti. Deepsikha Das, Judicial Magistrate 1st Class, Dibrugarh.
9. Smti. Dipshikha Pathak, Judicial Magistrate, 1st Class, Nagaon.

The nominated Officer are advised to contact the State Guest House at New Delhi for accommodation. For further information and clarification, they may contact Dr. A. K. Verma, Deputy Registrar, The Indian Law Institute (Mobile No. 8588834525).

10. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapardal
04.03.23
REGISTRAR (JUDICIAL)